



महाराष्ट्र शासन राजपत्र

असाधारण
प्राधिकृत प्रकाशन

गुरुवार, जुलै २०, २००६/आषाढ २९, शके १९२९।

स्वतंत्र संकलन म्हणून फाईल करण्यासाठी या भागाला वेगळे पृष्ठ क्रमांक दिले आहेत.

भाग आठ

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधी व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra (Second Supplementary) Appropriation Act, 2006 (Mah. Act No. XXVI of 2006), is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

A. M. SHINDEKAR,
Secretary to Government,
Law and Judiciary Department.

MAHARASHTRA ACT No. XXVI of 2006.

(First published, after having received the assent of the Governor in the "Maharashtra Government Gazette", on the 20th July 2006.)

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services of the year ending on the Thirty-first day of March 2007.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 2007; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Fifty-seventh Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra (Second Supplementary) Short title. Appropriation Act, 2006.

(५७५)

[किंमत : रुपये ९.००]

Withdrawal
of Rs.
37,11,85,83,000
out of the
Consolidated
Fund of the
State for the
Financial
Year 2006-
2007.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate to the sum of Three thousand seven hundred eleven crores, eighty-five lakhs and eighty three thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2007, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the Thirty-first day of March 2007.

THE SCHEDULE.
(See sections 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding —		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Funds (4)	
			Rs.	Rs.	Rs.
A-EXPENDITURE ON REVENUE ACCOUNT					
General Administration Department.					
A-2	Elections	2015, Elections	47,00,000	45,000	47,45,000
A-4	Secretariat and Miscellaneous General Services	2052, Secretariat-General Services.	4,11,45,000	5,00,000	4,16,45,000
		2059, Public Works.			
		2070, Other Administrative Services.			
		2075, Miscellaneous General Services.			
A-5	Social Services	2205, Art and Culture.	6,05,000	...	6,05,000
		2216, Housing.			
		2235, Social Security and Welfare.			
		2250, Other Social Services.			
A-6	Information and Publicity.	2251, Secretariat-Social Services.	2,00,00,000	...	2,00,00,000
		2220, Information and Publicity.	6,64,50,000	5,45,000	6,69,95,000
Total-General Administration Department.					
Home Department.					
B-1	Police Administration	2014, Administration of Justice	65,00,99,000	...	65,00,99,000
		2055, Police			
		2070, Other Administrative Services.			
B-5	Jails.	2056, Jails.	1,35,74,000	...	1,35,74,000
		Total-Home Department.	66,36,73,000	...	66,36,73,000

(1)

(2)

(3)

		Rs.	Rs.	Rs.
	Revenue and Forests Department.			
	2023, Land Revenue			
	2045, Other Taxes and Duties on Commodities and Services.	1,73,14,000	2,23,000	1,75,37,000
	2053, District Administration.			
	2070, Other Administrative Services.	35,00,00,000	...	35,00,00,000
C-1	Revenue and District Administration			
C-2	Stamps and Registration			
C-3	Interest Payment.	...	57,83,000	57,83,000
	2052, Secretariat-General Services.			
	2059, Public Works.	7,00,00,000	...	7,00,00,000
C-4	Secretariat and Other General Services			
	2075, Miscellaneous General Services.			
	2217, Urban Development.			
	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
	2235, Social Security and Welfare.	12,69,86,000	...	12,69,86,000
C-5	Other Social Services			
	2250, Other Social Services.			
C-6	Relief on Account of Natural Calamities.	87,07,00,000	...	87,07,00,000
	2406, Forestry and Wild Life.			
C-7	Forest		4,37,000	4,37,000
	2415, Agricultural Research and Education.	...		
	Total-Revenue and Forests Department.	1,43,50,00,000	64,43,000	1,44,14,43,000
	Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.			
D-2A	Relief on Account of Natural Calamities.	71,00,00,000	...	71,00,00,000
	2245, Relief on Account of Natural Calamities.			
D-3	Agriculture Services		1,98,000	59,57,00,000
	2401, Crop Husbandry.			
	2402, Soil and Water Conservation.	59,55,02,000		
	2415, Agricultural Research and Education.			
D-4	Animal Husbandry.	54,47,00,000	...	54,47,00,000
D-5	Dairy Development.	27,86,16,000	...	27,86,16,000
	2404, Dairy Development.			
	Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.	2,12,88,18,000	1,98,000	2,12,90,16,000

School Education and Sports Department.			
E-2	General Education.	1,00,21,65,000	1,00,21,65,000
E-3	Secretariat and Other Social Services	1,66,65,000	1,66,66,000
	General Education.
	Sports and Youth Services.	1,000	1,000
	Art and Culture.
	Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.
	Social Security and Welfare.	1,66,65,000	1,66,65,000
	Secretariat-Social Services.	1,00,21,66,000	1,01,88,31,000
	Total-School Education and Sports Department.	1,00,21,66,000	1,01,88,31,000
Urban Development Department.			
F-2	Urban Development and Other Advance Services	1,81,80,78,000	1,81,80,78,000
	District Administration.
	Other Administrative Services.
	Urban Development.	1,81,80,78,000	1,81,80,78,000
	Roads and Bridges.
	Ecology and Environment.
	Total-Urban Development Department.	1,81,80,78,000	1,81,80,78,000
Finance Department.			
G-1	Sales Tax Administration	1,01,00,000	1,01,00,000
G-3	Interest Payment and Debt Servicing
	Secretariat-General Services.	1,64,10,000	1,64,10,000
G-4	Secretariat-General Services.	2,54,97,000	2,54,97,000
	Pension and Other Retirement Benefits.
G-6	Pension and Other Retirement Benefits.	5,34,60,000	5,34,60,000
	Total-Finance Department.	3,55,97,000	10,54,67,000
Public Works Department.			
H-3	Housing.	27,44,66,000	27,44,66,000
H-5	Roads and Bridges.	2,20,93,00,000	2,20,93,00,000
	Roads and Bridges.

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		Public Works Department.—contd.				
		Public Works.				
		2059, General Education.				
		2202, Technical Education.				
		2203, Art and Culture.				
		2205, Medical and Public Health.		41,96,47,000	...	41,96,47,000
		2210, Urban Development.				
		2217, Labour and Employment.				
		2230, Animal Husbandry.				
		2403, Fisheries.				
		2405, Fisheries.				
		Total-Public Works Department.		2,90,34,13,000	...	2,90,34,13,000
		Water Resources Department.				
		2049, Interest Payment.		...	26,22,77,000	26,22,77,000
		2402, Soil and Water Conservation.				
		2701, Major and Medium Irrigation.				
		2702, Minor Irrigation.				
		2705, Command Area Development.		51,37,91,000	...	51,37,91,000
		2711, Flood Control and Drainage.				
		2801, Power.				
		3402, Space Research.				
		Total-Water Resources Department.		51,37,91,000	26,22,77,000	77,60,68,000
		Law and Judiciary Department.				
		2014, Administration of Justice				
		2052, Secretariat-General Services.		17,26,99,000	1,25,43,000	18,52,42,000
		2070, Other Administrative Services.				
		2235, Social Security and Welfare.		41,15,000	...	41,15,000
		2250, Other Social Services.				
		3475, Other General Economic Services				
		Total-Law and Judiciary Department.		17,68,14,000	1,25,43,000	18,93,57,000
H-6	Public Works and Administrative and Functional Buildings.					
I-1	Interest Payment.					
I-3	Irrigation, Power and Other Economic Services					
J-1	Administration of Justice					
J-2	Secretariat and Other Social and Economic Services					

Industries, Energy and Labour Department.			
K-4	Labour and Employment.	...	33,28,000
	2801, Power	...	33,28,000
K-6	Energy	10,17,17,000	10,17,17,000
	2810, Non-Conventional Sources of Energy.
	2851, Village and Small Industries.	1,61,04,00,000	1,61,04,51,000
	2852, Industries.	51,000	51,000
	2853, Non-Ferrous Mining and Metallurgical Industries.
K-8	Secretariat-Economic Services.	21,00,000	21,00,000
	3451, Secretariat-Economic Services.
	Total-Industries, Energy and Labour Department.	1,71,42,17,000	1,71,75,96,000

Rural Development and Water Conservation Department.

L-2	District Administration.	27,59,000	27,59,000
	2053, District Administration.
	2235, Social Security and Welfare.
	2402, Soil and Water Conservation.
	2406, Forestry and Wild Life.
	2415, Agricultural Research and Education.
	2501, Special Programmes for Rural Development.
L-3	Rural Development Programmes.	1,37,22,25,000	1,37,22,25,000
	2505, Rural Employment.
	2515, Other Rural Development Programmes.
	2551, Hill Areas.
	2702, Minor Irrigation.
	2810, Non-Conventional Sources of Energy.
	3454, Census, Survey and Statistics.
L-4	Secretariat-Economic Services.	5,41,000	5,41,000
	3451, Secretariat-Economic Services.
	Total-Rural Development and Water Conservation Department.	1,37,55,25,000	1,37,55,25,000

Food, Civil Supplies and Consumer Protection Department.

M-2	Food, Storage and Warehousing.	1,52,04,000	1,52,04,000
	2408, Food, Storage and Warehousing.
M-3	Secretariat and Other Economic Services	17,57,000	17,57,000
	3451, Secretariat-Economic Services.
	3475, Other General Economic Services	17,57,000	17,57,000
	Total-Food, Civil Supplies and Consumer Protection Department.	1,69,61,000	1,69,61,000

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		Social Justice, Cultural Affairs and Special Assistance Department.				
N-1	Secretariat and Other Social Services	2053, District Administration. 2070, Other Administrative Services. 2202, General Education. 2216, Housing. 2220, Information and Publicity. 2251, Secretariat-Social Services.	14,22,000	14,22,000.
N-2	Art and Culture.	2205, Art and Culture.	28,00,000	28,00,000
N-3	Welfare of Scheduled Caste and Scheduled Tribes and Other Backward Classes.	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. 2235, Social Security and Welfare.	42,86,36,000	42,86,36,000
		Total-Social Justice, Cultural Affairs and Special Assistance Department.	43,28,58,000	43,28,58,000
		Planning Department.				
O-4	Other Rural Development Programmes.	Other Rural Development Programmes.	1,76,00,000	1,76,00,000
O-5	Hill Areas.	Hill Areas.	11,65,00,000	11,65,00,000
O-7	Secretariat-Economic Services.	Secretariat-Economic Services.	23,46,000	23,46,000
		Total-Planning Department.	13,64,46,000	13,64,46,000
		Housing Department.				
Q-3	Housing	2216, Housing. 2217, Urban Development. 2235, Social Security and Welfare.	1,14,00,00,000	1,14,00,00,000
		Total-Housing Department.	1,14,00,00,000	1,14,00,00,000
		Public Health Department.				
R-1	Medical and Public Health	2210, Medical and Public Health. 2211, Family Welfare. 2235, Social Security and Welfare. 3454, Census, Survey and Statistics.	36,07,77,000	1,80,00,000	..	37,87,77,000
		Total-Public Health Department.	36,07,77,000	1,80,00,000	..	37,87,77,000

Medical Education and Drugs Department.		18,22,11,000	18,22,11,000
S-1	Medical and Public Health.
Total-Medical Education and Drugs Department.		18,22,11,000	18,22,11,000
Tribal Development Department.			
T-2	Co-operation.	6,98,78,000	6,98,78,000
Revenue Expenditure on Tribal Areas Development Sub Plan			
2225,	Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
2425,	Co-operation.		
2202,	General Education.		
2203,	Technical Education.		
2204,	Sports and Youth Services.		
2210,	Medical and Public Health.		
2211,	Family Welfare.		
2215,	Water Supply and Sanitation.		
2216,	Housing.		
2217,	Urban Development.		
2225,	Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
2230,	Labour and Employment.		
2235,	Social Security and Welfare.		
2236,	Nutrition.		
2401,	Crop Husbandry.	27,32,92,000	27,32,92,000
2403,	Animal Husbandry.		
2405,	Fisheries.		
2406,	Forestry and Wild Life.		
2425,	Co-operation.		
2501,	Special Programmes for Rural Development.		
2505,	Rural Employment.		
2702,	Minor Irrigation.		
2801,	Power.		
2810,	Non-Conventional Sources of Energy.		
2851,	Village and Small Industries.		
3054,	Roads and Bridges.		
Total-Tribal Development Department.		34,31,70,000	34,31,70,000

(1)	(2)	(3)	(4)	Rs.	Rs.
U-4	Ecology and Environment.	Environment Department.	Ecology and Environment.	2,50,00,000	2,50,00,000
		Total-Environment Department.		2,50,00,000	2,50,00,000
V-2	Co-operation.	Co-operation, Marketing and Textiles Department.			
		2230, Labour and Employment.			
		2235, Social Security and Welfare.			
		2425, Co-operation.			
		2851, Village and Small Industries.	2,01,84,27,000	2,01,84,27,000	2,01,84,27,000
		3451, Secretariat-Economic Services.			
		3456, Civil Supplies.			
		Total-Co-operation, Marketing and Textiles Department.	2,01,84,27,000	2,01,84,27,000	2,01,84,27,000
W-2	General Education.	Higher and Technical Education Department.			
W-3	Technical Education.	2202, General Education.	9,23,00,000	4,13,000	9,27,13,000
		2203, Technical Education.	10,39,73,000	62,000	10,40,35,000
W-4	Art and Culture / Labour and Employment	2205, Art and Culture.			
		2230, Labour and Employment.		16,70,000	16,70,000
W-6	Secretariat-Social Services.	2251, Secretariat-Social Services.	54,23,000	...	54,23,000
W-7	Revenue Expenditure on Removal of Regional Imbalance	2203, Technical Education.	11,57,00,000	...	11,57,00,000
		2230, Labour and Employment.			
		Total-Higher and Technical Education Department.	31,73,96,000	21,45,000	31,95,41,000
ZC-1	Parliament/State/Union Territory Legislatures.	Maharashtra Legislature Secretariat			
		2011, Parliament/State/Union Territory Legislatures.	1,83,00,000	...	1,83,00,000
		Total-Maharashtra Legislature Secretariat	1,83,00,000	...	1,83,00,000
		Total-A-Expenditure on Revenue Account	18,82,50,68,000	39,20,65,000	19,21,71,53,000

B-EXPENDITURE ON CAPITAL ACCOUNT

Home Department.

4070,	Capital Outlay on Other Administrative Services.		
5055,	Capital Outlay on Roads Transport.	90,14,86,000	90,14,86,000
5075,	Capital Outlay on Other Transport Services.
5452,	Capital Outlay on Tourism.		
6216,	Loans for Housing.	1,86,15,000	1,86,15,000
7610,	Loans to Government Servants, etc.
	Total-Home Department.	92,01,01,000	92,01,01,000.

B-9 Capital Expenditure on Economic Services

B-10 Loans for Housing.

Revenue and Forests Department.

4406,	Capital Outlay on Forestry and Wild Life.		
4415,	Capital Outlay on Agricultural Research and Education.	3,40,50,000	3,40,50,000
4701,	Capital Outlay on Major and Medium Irrigation.
5475,	Capital Outlay on Other General Economic Services.		
6401,	Loans for Crop Husbandry.		
	Total-Revenue and Forests Department.	3,40,50,000	3,40,50,000

C-10 Capital Expenditure on Economic Services

Urban Development Department.

6217,	Loans for Urban Development.	7,76,92,000	7,76,92,000
	Total-Urban Development Department.	7,76,92,000	7,76,92,000

F-7 Loans for Urban Development.

Public Works Department.

4055,	Capital Outlay on Police.		
4216,	Capital Outlay on Housing.		
4711,	Capital Outlay on Flood Control Projects.	64,93,50,000	64,93,50,000
5054,	Capital Outlay on Roads and Bridges.

H-7 Capital Expenditure on Social Services and Economic Services.

Industries, Energy and Labour Department.		
4425, Capital Outlay on Co-operation.	}	
4885, Other Capital Outlay on Industries and Minerals.		
6851, Loans for Village and Small Industries.	}	12,00,00,000
6885, Other Loans to Industries and Minerals.		...
Total-Industries, Energy and Labour Department.		12,00,00,000

Rural Development and Water Conservation Department.

4402, Capital Outlay on Soil and Water Conservation.	}	
4406, Capital Outlay on Forestry and Wild Life.		
4702, Capital Outlay on Minor Irrigation.	}	9,77,03,000
6216, Loans for Housing.		...
6515, Loans for Other Rural Development Programmes.	}	
6702, Loans for Minor Irrigation.		
Total-Rural Development and Water Conservation Department.		9,77,03,000

Social Justice, Cultural Affairs and Special Assistance Department.

4202, Capital Outlay on Education, Sports, Art and Culture.	}	
4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
4235, Capital Outlay on Social Security and Welfare.	}	3,22,15,00,000
6202, Loans for Education, Sports, Art and Culture.		...
6225, Loans for Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	}	
Total-Social Justice, Cultural Affairs and Special Assistance Department.		3,22,15,00,000

(1)	(2)	(3)	(4)	Rs.	Rs.
O-9	Capital Outlay on Other Rural Development Programmes.	Planning Department.			
		Capital Outlay on Other Rural Development Programmes.		2,77,45,00,000	2,77,45,00,000
		Total-Planning Department.		2,77,45,00,000	2,77,45,00,000
T-6	Capital Expenditure on Tribal Area Development Sub Plan.	Tribal Development Department.			
		4059, Capital Outlay on Public Works.			
		4202, Capital Outlay on Education, Sports, Art and Culture.			
		4210, Capital Outlay on Medical and Public Health.			
		4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
		4250, Capital Outlay on Other Social Services.			
		4402, Capital Outlay on Soil and Water Conservation.			
		4403, Capital Outlay on Animal Husbandry.			
		4404, Capital Outlay on Dairy Development.		80,03,15,000	80,03,15,000
		4405, Capital Outlay on Fisheries.			
		4406, Capital Outlay on Forestry and Wild Life			
		4425, Capital Outlay on Co-operation.			
		4701, Capital Outlay on Major and Medium Irrigation.			
		4702, Capital Outlay on Minor Irrigation.			
		5054, Capital Outlay on Roads and Bridges.			
		4250, Capital Outlay on Other Social Services.		9,83,27,000	9,83,27,000
T-7	Capital Expenditure on other Social Services.	Total-Tribal Development Department.		89,86,42,000	89,86,42,000
		Total-B-Expenditure on Capital Account		17,69,36,88,000	17,90,14,30,000
		Grand Total-		36,51,87,76,000	37,11,85,89,000